

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 08TH JANUARY, 2015

No. 04 /A : The following Officers of the Cadre of District Judge named in Column No.2 of the table are promoted to the rank of Principal District Judge subject to final decision of Hon'ble Supreme Court of India in Special Leave to Appeal (Civil) No. 9883 of 2009 :-

Sl. No.	Name of the Officers with designation and present place of posting
1	2
1.	Shri Mithilesh Prasad, Joint Secretary-cum-Additional Legal Remembrancer, Law (Judicial) Department, Government of Jharkhand, Ranchi.
2.	Shri Bipin Bihari, District & Additional Sessions Judge, Bokaro.

By order of the Court,
Sd/- A. K. Choudhary
Registrar General

Memo. No.Apptt.
XIX (4)/Pro./Apptt. 1/10

Dated Ranchi, the 08th January, 2015

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- A. K. Choudhary
Registrar General

Memo. No. 220-230 /Apptt.
XIX (4) Pro. / Apptt/1/

Dated Ranchi, the 08th January, 2015

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Vigilance) I/c, O/o the Registrar (Administration), the Registrar (Establishment), the Joint Registrar-cum-PPS to Hon'ble the Chief Justice, the Central Project Co-ordinator I/c, e- Courts Project, I/c NIC Cell, the Deputy Registrar (Protocol)..... High Court of Jharkhand, Ranchi/ the Principal District & Sessions Judges Bokaro and the Officers concerned for information and needful.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

The 08th January, 2015

No. 05 A : Consequent upon promotion of Shri Bipin Bihari, District & Additional Sessions Judge, Bokaro to the rank of Principal District Judge, subject to final decision of the Hon'ble Supreme Court in the Special Leave to Appeal (Civil) No. 9883 / 2009 vide Notification No. 04/A dated 08th January, 2015, Sri Bihari is transferred / posted as Principal District & Sessions Judge, Khunti vice Shri Sheo Narayan Singh, whose services are being placed at the disposal of the State Government for his appointment and posting as Principal Judge, Family Court, Godda.

By order of the Court,

Sd/-A. K. Choudhary
Registrar General

Memo. No. /Apptt.

Dated Ranchi, the 08th January, 2015

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- A. K. Choudhary
Registrar General

Memo. No. 232-241 /Apptt.
XIX(11)-01/2012

Dated Ranchi, the 08th January, 2015

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Registrar (Vigilance) I/c, O/o the Registrar (Administration), the Registrar (Establishment), the Central Project Co-ordinator I/c, e-Courts Project and I/c NIC Cell / the Deputy Registrar (Protocol)..... High Court of Jharkhand, Ranchi / the Principal District & Sessions Judges of Bokaro and Khunti Judgeships for information & needful and the Officer concerned with a direction to join their new assignment accordingly.

A. K. Choudhary
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

The 08th January, 2015

No. 06 A : The District & Additional Sessions Judges named in Column No.2 are transferred and posted at the places as mentioned in Column No.3 of the table given below with immediate effect:-

Sl. No	Name of the Officers with designation and present place of posting	Posted on transfer as
1	2	3
1.	Shri Vijay Kumar No. II, District & Additional Sessions Judge, Giridih	District & Additional Sessions Judge, Jamtara
2.	Shri Alok Kumar Dubey, District & Additional Sessions Judge, Chatra	District & Additional Sessions Judge, Ghatshila (East Singhbhum, Jamshedpur)
3.	Shri Ram Babu Gupta, District & Additional Sessions Judge, Garhwa	District & Additional Sessions Judge, Simdega

By order of the Court,

Sd/- A. K. Choudhary
Registrar General

Memo. No. /Apptt.

Dated Ranchi, the 08th January, 2015

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- A. K. Choudhary
Registrar General

Memo. No. 243-255 /Apptt.
XIX(11)-01/2012

Dated Ranchi, the 08th January, 2015

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Registrar (Vigilance) I/c, O/o the Registrar (Administration), the Registrar (Establishment), the Central Project Co-ordinator I/c, e-Courts Project and I/c NIC Cell / the Deputy Registrar (Protocol)..... High Court of Jharkhand, Ranchi / the Principal District & Sessions Judges of Giridih, Chatra, Garhwa, Jamtara, East Singhbhum (Jamshedpur) and Simdega Judgeships for information & needful and the Officers concerned with a direction to join their new assignment accordingly.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

The 08th January, 2015

No. 07 A : The Officers named in Column No.2, appointed directly from Bar, are confirmed in the Cadre of District Judge with effect from the date mentioned against their names in Column No. 3 of the Table depicted below subject to final decision of Hon'ble Supreme Court of India in Special Leave to Appeal (Civil) No. 9883 of 2009 :-

Sl. No	Name of the Officers with designation and present place of posting	Date of Confirmation
1	2	3
1.	Sri Arun Kumar Rai, Judicial Commissioner-cum-Spl. Judge, CBI (AHD), Ranchi	04-05-2014
2.	Sri Manoj Prasad, Judicial Commissioner-cum-PO, MVACTION, Ranchi	04-05-2014
3.	Sri Mohammad Sakir, Judicial Commissioner-cum-Spl. Judge, State Vigilance, Ranchi	15-06-2014
4.	Sri Akhil Kumar, District & Additional Sessions Judge, Gumla	04-05-2014
5.	Sri Ram Sharma, District & Additional Sessions Judge, Dhanbad	26-05-2014
6.	Sri Satya Prakash Sinha, District & Additional Sessions Judge, Jamshedpur	03-05-2014
7.	Sri Nikesh Kumar Sinha, District & Additional Sessions Judge-Spl. Judge, CBI, Dhanbad	03-05-2014

By order of the Court,

Sd/- A. K. Choudhary
Registrar General

Memo. No. /Apptt.

Dated Ranchi, the 08th January, 2015


Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- A. K. Choudhary
Registrar General

Memo. No. 263-274 /Apptt.

Dated Ranchi, the 08th January, 2015

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Registrar (Vigilance) I/c, O/o the Registrar (Administration), the Registrar (Establishment), the Central Project Co-ordinator I/c, e-Courts Project and I/c NIC Cell / the Deputy Registrar (Protocol)..... High Court of Jharkhand, Ranchi / the Principal Judicial Commissioner, Ranchi / the Principal District & Sessions Judges of Gumla, Dhanbad & Jamshedpur Judgeships and the Officers concerned for information & needful .


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 08th JANUARY, 2015

No. 08 A: The Court has been pleased to designate the Court of Sri Yashwant Kumar Shahi, District & Additional Sessions Judge, Garhwa as the Fast Track Court for speedy trial of the pending rape cases of Garhwa Judgeship vice Sri Maya Shanker Rai, since under orders of transfer.

By order of the Court,

Sd/-**A.K.Choudhary**
Registrar General

Memo No. ...275-278./Apptt.

Dated Ranchi the 08th January, 2015

Copy forwarded to the Principal District & Sessions Judge, Garhwa / Sri Yashwant Kumar Shahi, District & Additional Sessions Judge, Garhwa/ Sri Maya Shanker Rai, District & Additional Sessions Judge, Garhwa (Under orders of Transfer) for information & needful and In charge NIC Cell, High Court of Jharkhand, Ranchi for uploading the aforesaid Notification on the website of the Court.


Registrar General